

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

(CC 11477/2005)

(From the judgement and order dated 20/05/2004 in DBCSA No. 387/2004 of the HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN AND ANR.

Petitioner(s)

VERSUS

PURNA SHANKER MENARIYA

Respondent(s)

(With appln(s) for c/delay in filing SLP, c/delay in refiling SLP and office report)

Date: 16/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Aruneshwar Gupta, Addl. Adv. Genl.

Mr. Naveen Kumar Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the applications for condonation of
delay as well as on the
special leave petition.

Tag with S.L.P.(C) No.23661 of 2003.

(N. Annapurna)

Court Master

(Radha R. Bhatia)

Court Ma

ster